

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1391 OF 2024

IN THE MATTER OF:

**News Item titled "Vishaw stream gasps for breath amid mining pollution" appearing in
Greater Kashmir dated 16.12.2024**

MEMO OF PARTIES (As per order dated 03.01.2025)

**News Item titled "Vishaw stream gasps for breath amid mining pollution" appearing in
Greater Kashmir dated 16.12.2024**

Versus

- 1. Member Secretary, Jammu & Kashmir Pollution Control Committee**
Parivesh Bhavan, Transport Nagar, Narwal,
Jammu, Jammu & Kashmir, India;
Email: membersecy.pcb@jk.gov.in Respondent No. 1
- 2. Central Pollution Control Board (CPCB)**
Through its Member Secretary, Parivesh Bhawan, East Arjun Nagar,
Delhi - 110032, India;
Email : mccb.cpcb@nic.in Respondent No.2
- 3. Ministry of Environment, Forest and Climate Change (MoEF&CC)**
through its Regional Office, IWDP Complex, Narwal, Jammu-180010,
Union Territory of Jammu & Kashmir, India;
Email: iro.jammu-mefcc@gov.in Respondent No.3
- 4. Directorate of Fisheries, Jammu & Kashmir, Tourist Reception Centre**
Srinagar - 190001, Union Territory of Jammu & Kashmir, India;
Email : jkfdkmr@gmail.com Respondent No. 4
- 5. Deputy Commissioner (District Magistrate), Kulgam,**
Deputy Commissioner Kulgam, DC Office Cum Mini Secretariat Building,
Kulgam, Jammu and Kashmir, Pin - 192231, India.
Email: dckulgam-jk@gov.in Respondent No. 5